

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	KAMAL AGRAWAL	CFA- AR Respondents	Kamal Agrawal
2.	B. Sarath babu Fr. A.M. Sridharan	Advocate	B. Sarath Babu

ORDER

Counsel for the Petitioner present. Mr. Kamal Agrawal, Representative appearing on behalf of the Respondents present. Counsel for the Petitioner prayed for time for submission of his final argument. At request, time is enlarged. Put up on **23.10.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk